

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**

**Central Zonal Bench**

**Suchna Bhawan, III<sup>rd</sup> Floor, Arera Hills**

**Date: 13<sup>th</sup> May, 2015**

**TIME: 10.30 hrs. to 13.15 hrs.**

**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Application No. 29/2015 (CZ)	Titiksha Social Organisation Vs Union of India & 5 Ors	Mr. Sanjay Kumar, Adv.	
<b>FOR HEARING</b>				
2.	Original Application No. 308/2014 (CZ) (M.A.No.680/14)	Amarnath Agarwal Vs. Union of India & 3 Ors.	Mr. Sanjay Kumar Adv. Mr. Anurag Maheshwari Adv. Mr. Aslam Ali Adv. Ms. Parul Bhadoria Adv. Mr. Om Shankar Shrivastava, Adv.	
3.	Original Application No. 12/2013 (M.A.No.635/14)	Pandit Hari Shankar Samadhiya Vs. Union of India & 7 Ors.	Mr. Sanjay Sharma, Adv Mr. R.K. Upadhyaya, Adv. Mr. Sachin K. Verma, Adv.& Mr. Ayush Dev Bajpai, Adv. for R-1,3,4,5,8 Mr. Sandeep singh Adv. for R-2 Ms. Parul Bhadoria , Adv. for R-6 for Mr. Purushaindra Kaura Mr. Vijay Shahani, Adv. R-7 Mr. Dharamveer Sharma Adv.	
4.	Original Application No. 147/2014 (CZ) (M.A.No. 211/2015, 212/2015)	Nityanand Mishra Vs. State of M.P. & 7 Ors.	Mr. Pramod Kumar Pandey Adv. Mr. Sachin K. Verma, Adv. for R- 7 Ms. Parul Bhadhoria Adv. For R-2 Mr. K.V.S. Choudary, Adv	
5.	Original Application No.17/2015	Yashdeep Chaturvedi Vs. Divisional Railway Manager, Habibganj & Ors	Mr. Dharmveer Sharma Adv. Mr. Rajeev Jain, Adv.	
6.	Original Application No. 21/2013 (M.A.No.132/15)	Dr. Alankrita Mehra Vs. Union of India & 09 Ors	Mr. Vivek Choudhary Adv. Mr. Om.S.Shrivastava, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Vivek Agrawal, Adv. for R-5 Mr. Sandeep Singh Adv. for CPCB Ms. Parul Bhadoria, Adv . R-6 for Mr. Purushaindra Kaurav, Adv. Mr. Dharmveer Sharma Adv. for Intervener Mr. Deepesh Joshi, Adv. Mr. Vijay Bahadur Singh Tomar, Adv.	

7.	Original Application No.33/2015	Shree Krishna Housing Coop. Vs. The Principal Secretary, Housing and Environment & 2 Ors.	Mr. Ram Narayan Shrivastava, Applicant	
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. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in).